


14

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.08.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP/1/CB/ 2016	TP 119/2016	For Orders	237	Dr. Sabapathi Dorai Raju Vs Peerless Engineering Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. HARI 9444035493	COUNSEL FOR PETITIONER	

ORDER

Matter is listed for orders today. Orders under preparation. For orders list it on 29/08/2017. Counsel for Petitioner is present. Counsel for Respondents is also present.


Member (T)


Member (J)